

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 485/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SANJU

Respondent(s)

Date : 15-06-2020 This appeal was called on for hearing today.

For Appellant(s) Mr. Akshay Amritanshu, Adv.  
Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Ld. Counsel for appellant submits that in spite of his efforts he is unable to serve the sole respondent. He further submits that warrant may be issued. On the request of Ld. Counsel for the appellant, matter be processed for listing before the Hon'ble Judge in Chambers.

ANIL LAXMAN PANSARE  
Registrar